

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.42 of 2024

Smt. Bindumati Devi

... .. Appellant/s

Versus

Shiv Kumari Devi

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Abhishek Kumar, Advocate

For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

3 02-04-2026 Issue notice to concerned respondents in Limitation
Petition bearing I.A. No. 01 of 2024 through both modes i.e.,
under speed post with A/D as well as under ordinary process, for
which requisites etc. be filed within three weeks.

2. List this appeal on 14.05.2026.

(Rudra Prakash Mishra, J)

Raj Kishore/-

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